

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3961  
ANSWERED ON:05.09.2012  
PO PAY IN BANKS  
Mithlesh Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the total emoluments per month of a Probationary Officer in a Public Sector Bank in the 1980s was almost equal to the total emoluments per month of a new entrant into the Civil Services through the Civil Services examination;
- (b) if so, the details thereof;
- (c) whether at present, the total emoluments per month of a direct recruit Probationary Officer in a Bank is much less than that of the total emoluments per month of a new entrant into the Civil Services through the Civil Services examination in Class-1 Service;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to bring the total pay of Probationary Officers per month equal to the direct recruit Class-I officers of the Government of India in all respects, to attract talent;
- (f) if so, the details thereof and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (g): The pay scales of officers in public sector banks are determined as per the agreement between the management and Officers Association, every five years. Besides the pay, officers in banks are also entitled to a number of other allowances and benefits. The pay scale of Central Government Officers are finalised by Government taking the recommendations of Central Pay Commission into consideration. These pay scales are reviewed generally after ten years. The terms and conditions of service of Central Government employees and Bank employees are entirely different and are regulated in terms of the respective service conditions. Hence, no comparison can be drawn between pay structure of Central Government employees and of bank employees.